

ATSની કાર્યવાહી : પંજાબ થઈને નેપાળ-બિહાર તે પછી ગુજરાતમાં છુપાયો છે તેવો

ભારતીય કુટુંબ વિભાગ દ્વારા કરવામાં આવેલી કાર્યવાહી અંગેની વિગતો... પંજાબ અને બિહારમાં આરોપીની અમદાવાદના રિયાલમાંથી અમદાવાદ એટીએસ ઘરખંડ કરી છે...

પાક.બોર્ડરથી પંજાબમાં હરોઈન-હેન્ડ એનેડ અને પિસ્તોલ સપ્લાય કરતો શખ્સ રખિયાલના કારખાનામાંથી ઝડપાયો

પંજાબમાંથી ૪૨ કિલો હરોઈન, ચાર હેન્ડ એનેડ, એક સ્ટાર માર્ક પિસ્તોલ અને ૪૬ કારતૂસ મળ્યા... પંજાબી ભાગીને રહેમતરહી છેલ્લા કેટલાક સમયથી રખિયાલ વિસ્તારમાં રહેતો હતો...



રહેમતરહી પંજાબી ભાગીને રહેમતરહી છેલ્લા કેટલાક સમયથી રખિયાલ વિસ્તારમાં રહેતો હતો...

ઉત્તર મધ્ય રેલવે

નિવિદ્ય સૂચના નં. GEM/2026/0726695 તારીખ : ૨૭.૦૨.૨૦૨૬... ડેવલપમેન્ટ નં. GEM/2026/0726695... કમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે...

પશ્ચિમ રેલવે - રતલામ મંડળ

નિવિદ્ય સૂચના નં. GEM/2026/0726695 તારીખ : ૨૭.૦૨.૨૦૨૬... ડેવલપમેન્ટ નં. GEM/2026/0726695... કમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે...

અહેર નોટીસ

શ્રી હરજીત સિંઘ, પટેલ મામલાવાદ અને એન્ટીકોર્પોરેટિવ મેમ્બર, હરજીત સિંઘના નામની નોટીસ... અમદાવાદમાં આરોપીની ઝડપણી કરવામાં આવી છે...

ગુમ થયેલ છે

ગુમ થયેલ છે... ગુજરાત રેલવેના પુસ્તકાલયમાં ગુમ થયેલ પુસ્તકોની ઝાંચી... ગુજરાત રેલવેના પુસ્તકાલયમાં ગુમ થયેલ પુસ્તકોની ઝાંચી...

પશ્ચિમ રેલવે - રતલામ મંડળ

નિવિદ્ય સૂચના નં. GEM/2026/0726695 તારીખ : ૨૭.૦૨.૨૦૨૬... ડેવલપમેન્ટ નં. GEM/2026/0726695... કમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે...

પશ્ચિમ રેલવે - રતલામ મંડળ

નિવિદ્ય સૂચના નં. GEM/2026/0726695 તારીખ : ૨૭.૦૨.૨૦૨૬... ડેવલપમેન્ટ નં. GEM/2026/0726695... કમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે...

ગુમ થયેલ છે

ગુમ થયેલ છે... ગુજરાત રેલવેના પુસ્તકાલયમાં ગુમ થયેલ પુસ્તકોની ઝાંચી... ગુજરાત રેલવેના પુસ્તકાલયમાં ગુમ થયેલ પુસ્તકોની ઝાંચી...

ગુમ થયેલ છે

ગુમ થયેલ છે... ગુજરાત રેલવેના પુસ્તકાલયમાં ગુમ થયેલ પુસ્તકોની ઝાંચી... ગુજરાત રેલવેના પુસ્તકાલયમાં ગુમ થયેલ પુસ્તકોની ઝાંચી...

આજ થી શુભારંભ... પ્રધાનમંત્રી વિશ્વકર્મા યોજના કેલ... સ્ટેટ લેવલ પ્રદર્શન અને વેપાર મેળો... 27 ફેબ્રુઆરી થી 28 ફેબ્રુઆરી, 2025 સુધી સવારે 9:30 થી સાંજે 6:30 વાગ્યા સુધી... ગરમપુર હાટ, ગરમપુર, AHMEDABAD.

ગુજરાત સરકાર... નર્મદા જળસંપત્તિ, પાણી પુરવઠા અને કલ્પસર વિભાગ... ઈ-ટેન્ડર લોટિયન નં. ૧૬ (ટુટી મુદત) (રીફર્ન્સાઈટ) સને ૨૦૨૫-૨૬... ગુજરાત રાજ્યના રાજ્યપાલશ્રી ડાક્ટર અરવિંદ સિંઘેના આજ્ઞાપૂર્વક નિમંત્રણ હેઠળ આ ટેન્ડર પ્રક્રિયા શરૂ કરવામાં આવી છે...

ગુજરાત સરકાર... નર્મદા જળસંપત્તિ, પાણી પુરવઠા અને કલ્પસર વિભાગ... ઈ-ટેન્ડર લોટિયન નં. ૧૬ (ટુટી મુદત) (રીફર્ન્સાઈટ) સને ૨૦૨૫-૨૬... ગુજરાત રાજ્યના રાજ્યપાલશ્રી ડાક્ટર અરવિંદ સિંઘેના આજ્ઞાપૂર્વક નિમંત્રણ હેઠળ આ ટેન્ડર પ્રક્રિયા શરૂ કરવામાં આવી છે...

ગુજરાત રેલવે - રતલામ મંડળ... નિવિદ્ય સૂચના નં. GEM/2026/0726695 તારીખ : ૨૭.૦૨.૨૦૨૬... ડેવલપમેન્ટ નં. GEM/2026/0726695... કમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે...

ગુજરાત રેલવે - રતલામ મંડળ... નિવિદ્ય સૂચના નં. GEM/2026/0726695 તારીખ : ૨૭.૦૨.૨૦૨૬... ડેવલપમેન્ટ નં. GEM/2026/0726695... કમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે...

AHMEDABAD MUNICIPAL CORPORATION-SOUTH ZONE... South zone office Building, Rambaug, Maninagar Ahmedabad... SZ-E-Tender Notice No-20/2025-26... Road Work- 2, Drainage /SWD works -3, Building works-5, Total Works -10... (1) Date of online Submission > Dt : 27/02/26 to Dt: 10/03/26 Up to 16.00 Hrs. (2) Date of physical Submission > Dt : 11/03/26 Up to 16.00 Hrs. (3) Tender Opening Date > To be intimated after technical bid evaluation.

ગુજરાત રેલવે - રતલામ મંડળ... નિવિદ્ય સૂચના નં. GEM/2026/0726695 તારીખ : ૨૭.૦૨.૨૦૨૬... ડેવલપમેન્ટ નં. GEM/2026/0726695... કમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે...

GUJARAT METRO RAIL CORPORATION (GMRC) LIMITED... TENDER NOTIFICATION No. : GMRC/F&A/IND AS/01/2026... Dated : 27th February, 2026... GMRC Limited, a Special Purpose Vehicle of Government of India (GoI) and Government of Gujarat (GoG) formed for the implementation of Metro Rail Project...

ગુજરાતી ચલચિત્ર પારિતોષિક : વર્ષ - ૨૦૨૫ માટે નિર્માતાઓ પાસેથી નામાંકન મેળવવા અંગે... ગુજરાતી ચલચિત્ર પારિતોષિક : કલેક્ટર વર્ષ-૨૦૨૫ માટે તા.૧ જાન્યુઆરી-૨૦૨૫ થી તા.૩૧ ડિસેમ્બર-૨૦૨૫ના સમયકાળ દરમિયાન ગુજરાત રાજ્યમાં લાયકસમ ધરાવતા ફિલ્મના ગુજરાતી ચલચિત્રો બનાવવા હેતુ ગુજરાતી ભાષામાં નિર્મિત પાંચેય ગુજરાતી ચલચિત્રો, બાક ચલચિત્રો, દસ્તાવેજી ચિત્રો અને ટીવી દસ્તાવેજી ચિત્રોના નિર્માતાઓ પાસેથી નિર્માણ ધરખંડો અરજીઓ મંગાવવામાં આવે છે...

Institute of Teaching & Research in Ayurveda... (Institute of National Importance) Ministry of Ayush, Government of India... Opp. B - Division Police Station, Gurudwara Road, Jamnagar - 361 008... Website: https://itra.ac.in/ Email: director@itra.edu.in

Advertisement No. ITRA/1/2026... Institute of Teaching and Research in Ayurveda (ITRA) invites applications for following Teaching & Non-teaching posts to be filled-up by Direct Recruitment in prescribed application form. A. Teaching Posts- Name of Post, S.No, Department, Number of posts & Category, Pay Scale, Remarks.

Non-Teaching Posts- Sr. No, Posts, Group/ Pay Level, Category, Total. 1. Deputy Director (PG), A/Level-1, 01 - GEN/UR, 01. 2. Deputy Director (Pharmacy), A/Level-1, 01 - GEN/UR, 01. 3. Deputy Director (UG), A/Level-1, 01 - GEN/UR, 01. 4. Pharmacist/Chemist, A/Level-1, 01 - GEN/UR, 01.

PUBLIC NOTICE... IN THE COURT OF HON'BLE MR. N.H. MANDANIYA, 2nd ADDL. SR. CIVIL JUDGE AT AHMEDABAD (RURAL), Old High Court Building, Ashram Road, Navrangpura, AHMEDABAD. (Block No. A, Room No. 18) Plaintiff's Advocate Shri M. A. SOLANKI COMMERCIAL CIVIL SUIT NO. 10 OF 2022

સરકારી મુદ્રણાલય અને લેખનસમગ્રી, રાજકોટ... નિવિદ્ય... યત્રેની કચેરી માટે ઈલેક્ટ્રીકલ ઈલેક્ટ્રોનિક્સ મેઈન્ટેનન્સના સને ૨૦૨૬-૨૭ ના વાર્ષિક કોન્ટ્રાક્ટ અંગેના ટેન્ડર કોમ વ્યવસ્થાપકશ્રી, સરકારી મુદ્રણાલય અને લેખનસમગ્રી, જિલ્લા સેવા સદન - ૩ પાસે, રાજકોટ રોડ, રાજકોટની કચેરીએથી રૂ.૧૫૦૦/- (એક હજાર પાંચસો પૂરા) ની કિંમતે રજાના દિવસો સિવાય કોઈ સમય દરમિયાન (રિસેસ સિવાય) તા.૨૭-૦૩-૨૦૨૬ ના ૧૬:૦૦ કલાક સુધી સુધીમાં મળી શકશે. અને ભરેલ ટેન્ડરના ટેકનિકલ તેમજ કોમર્શિયલ એમ બંને અલગ-અલગ સીલબંધ કરવે તા.૩૦-૦૩-૨૦૨૬ ના બપોરના ૧૪:૦૦ વાગ્યા સુધીમાં આ કચેરીએ મોકલી આપવામાં રહેશે.

કોમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે... નિવિદ્ય સૂચના નં. GEM/2026/0726695 તારીખ : ૨૭.૦૨.૨૦૨૬... ડેવલપમેન્ટ નં. GEM/2026/0726695... કમ્પ્યુટર અને સ્વયંચાલિત તંત્રના કાર્યકારી સમકક્ષોને સંબંધિત મેટા-ડેટા નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ સુધીની પેપરવર્કની જગ્યાથી રાખીને નોન-એસી ટીએસ ડોક્યુમેન્ટ પ્રિન્ટ આઉટ કરવામાં આવશે...

AHMEDABAD MUNICIPAL CORPORATION
MAHANAGAR SEVA SADAN
TENDER NOTICE
WATER OPERATION (E & M) DEPARTMENT

(1) Augmentation work with SITC of Pumping Machinery with related Mechanical, Electrical, Instrumentation and Civil works for Water Distribution Station At Bodakdev ADB and Bodakdev Triok of North West Zone of AMC.

(2) Rate contract for Cleaning work of compound of various Water Distribution Stations along with labour and Material of Central zone of AMC for Three Years.

(3) Rate contract for Cleaning work of compound of various Water Distribution Stations along with labour and Material of West Zone of AMC for Three Years.

(4) Rate contract for Cleaning work of compound of various Water Distribution Stations along with labour and Material of North West Zone of AMC for Three Years.

(5) Rate contract for Cleaning work of compound of various Water Distribution Stations along with labour and Material of South West Zone of AMC for Three Years.

Last Date of Online Tender Submission: Date : 24/03/2026 up to 18:00 Hrs

Last Date of Tender Submission: Date : 25/03/2026 up to 15:30 Hrs

Date of Opening of Technical Bid: Date : 25/03/2026 at 16:00 Hrs

Details and Tender Available on: www.tender.nprocure.com

Online Tender
Notice No.19, 2025-26

Executive Engineer, Panchayat R & B Division, Jilla Panchayat Bhavan, Jilla Seva Sadan inside Lunawada, Dist.Mahisagar, Phone No.02674 252123 For Road & Building work Amount of **Rs.7.88 to Rs.550.01 lacs** E-Tender From the Eligible & Approved Registered contractor with R & B Department Gujarat State for further Particulars contact above office or visit us on Websites <https://tender.nprocure.com> or www.statetenders.gujarat.gov.in

D/D / F.D.R binder shall send through R.F.A.D to Executive Engineer Division within 7 days from the last date of opening. Penetrative action for not submitting D.D / F.D.R in Original to Executive Engineer by bidder shall be initiated.

Online Submission: Dd:07/03/2026 TO Dt:17/03/2026 Time: 18.00 Hrs.

Opening of tender (Online): Dd:18/03/2026 Time: 12.00 Hrs. INF-600HRA-1071-26

Bank of Baroda
e-Auction cum Sale Notice

Bank of Baroda invites offer for E auction-cum-sale of Bank's owned vehicles on "AS-IS-WHERE-IS & WHATEVER-IT-IS BASIS"

Details are available under 'e- Auction section' on Bank's Website: <https://bankofbaroda.bank.in> and on 'auctontiger' website <https://www.auctontiger.net/>.

Addendum, if any, shall be issued on Bank's website under 'e-Auction section'. Bidders are advised to check the website before submission of Pre-Bid EMD / Commencement of auction.

Last date of EMD / Pre-Bid Payment Submission: 20/03/2026 before 04.00 P.M.

Date and Time of Auction: 24/03/2026 Between 11.00 A.M. to 02.00 P.M.

Lalit Narayan Mohanta
 Asst. General Manager
 Corporate Office Administration (COA)
 Baroda Corporate Centre, BKC, Mumbai

Place: Mumbai Date: 25.02.2026

Notification
Government of Gujarat
Revenue Department
Sachivalaya, Gandhinagar.

(The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013) (30 of 2013)

District:-Vadodara
 No:- AM-M-2026-228-LBN-142026-199-GH Date:-21 FEB 2026

Whereas it appears to the Government of Gujarat, that the land is likely to be needed for public purpose viz. for the purpose of construction of the infrastructure project of "Construction of Savli-Timba Road 0/0 to 0/38".

(1) Now therefore in exercise of the powers conferred by sub section (1) of section (2) of "The Right to fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (30 of 2013) (herein after referred to as "The Act") and the Rules made there-under, it is hereby notified that the Government of Gujarat intends to acquire the said land for the public purpose of the infrastructure project specified above.

(2) Now whereas a proposal is made for acquisition of the above mentioned proposed project of "Construction of Savli-Timba Road 0/0 to 0/38" the bare minimum area of land to be acquired, for the Project is H.A. 01-00-45 Sq.mtr. and is situated within the boundary limit of: Village: Pratappura, Taluka:Desar, Dist. Vadodara.

(3) Now whereas it appears to the State Government that it is expedient to exempt in public interest such area of H.A. 01-00-45 Sq.mtr. of land to be acquired, for the above stated infrastructure project, from the application of the provision of chapter II and III of the Act.

(4) Now therefore, in exercise of the powers conferred by section 10(A) of The Act (inserted by section 3 of The RFCTLARR (Gujarat Amendment) Act, 2016) (Gujarat Act No. 12 of 2016) The Government of Gujarat, hereby exempt in public interest, the area of H.A. 01-00-45 Sq.mtr. land is situated within the boundary limit of: Village: Pratappura, Taluka: Desar, Dist. Vadodara to be acquired for the "Construction of Savli-Timba Road 0/0 to 0/38" from the application of the provision of chapter II and III of The Act.

By order and in the name of the Governor of Gujarat, (RAJ NAMERA)
 Under Secretary to Government

INF-VAD-1543-25-26

Notification
Government of Gujarat
Revenue Department
Sachivalaya, Gandhinagar.

(The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013) (30 of 2013)

District:-Vadodara
 No:- AM-M-2026-231-LBN-142026-202-GH Date:-21 FEB 2026

Whereas it appears to the Government of Gujarat, that the land is likely to be needed for public purpose viz. for the purpose of construction of the infrastructure project of "Construction of Savli-Timba Road 0/0 to 0/38".

(1) Now therefore in exercise of the powers conferred by sub section (1) of section (2) of "The Right to fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (30 of 2013) (herein after referred to as "The Act") and the Rules made there-under, it is hereby notified that the Government of Gujarat intends to acquire the said land for the public purpose of the infrastructure project specified above.

(2) Now whereas a proposal is made for acquisition of the above mentioned proposed project of "Construction of Savli-Timba Road 0/0 to 0/38" the bare minimum area of land to be acquired, for the Project is H.A. 03-62-68 Sq.mtr. and is situated within the boundary limit of: Village: Valavav, Taluka: Desar, Dist. Vadodara.

(3) Now whereas it appears to the State Government that it is expedient to exempt in public interest such area of H.A. 03-62-68 Sq.mtr. of land to be acquired, for the above stated infrastructure project, from the application of the provision of chapter II and III of the Act.

(4) Now therefore, in exercise of the powers conferred by section 10(A) of The Act (inserted by section 3 of The RFCTLARR (Gujarat Amendment) Act, 2016) (Gujarat Act No. 12 of 2016) The Government of Gujarat, hereby exempt in public interest, the area of H.A. 03-62-68 Sq.mtr. land is situated within the boundary limit of: Village: Valavav, Taluka: Desar, Dist. Vadodara to be acquired for the "Construction of Savli-Timba Road 0/0 to 0/38" from the application of the provision of chapter II and III of The Act.

By order and in the name of the Governor of Gujarat, (RAJ NAMERA)
 Under Secretary to Government

INF-VAD-1542-25-26

NOTIFICATION
GOVERNMENT OF GUJARAT
REVENUE DEPARTMENT
SECRETARIAL, GANDHINAGAR

(The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013) (30 of 2013)

District:-Vadodara
 No:-AM-M-2026-141-LBN-122025-1590-GH. Date:-11/02/2026

In exercise of the powers conferred by sub-section 1(f) of section 11 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation & Resettlement Act, 2013 (No. 30 of 2013) (hereinafter referred to as "the Act"), the Government of Gujarat hereby declares that the land/lands mentioned in the Schedule annexed hereto is/are required for the purpose of acquisition for the public purpose of **Mumbai-Ahmedabad High Speed Rail Project**.

(2) it is notified that,

(1) The area of land lands required for the above project is 00-01 20hector are sq. mirs. And is at Village: **Chansad of Taluka:-Padra of District: Vadodara;**

(2) The public purpose involved in the above project is construction of the infrastructure project of "Mumbai Ahmedabad High Speed Rail Project"

(3) The reasons necessitating the displacement of the affected persons are Due to acquisition of the Land, specified in the SCHEDULE for public purpose of construction of the infrastructure project of "Mumbai Ahmedabad High Speed Rail Project"

(4) Under Section 10A of the Gujarat Act of 12 of 2016, exemption, is given under Section 107 of the Act vide Revenue department Government of Gujarat Notification No AM-M-2025-683-LBN 122025-1590-GH. Date:-16/09/2025 it is not required for the summary of the Social Impact Assessment Report.

(5) The particulars of the Officer under section 43 of the Act are as under Deputy Collector and Prant Officer Vadodara (Rural), Vadodara

(3) All the persons interested in these lands are hereby notified not to obstruct and disturb any Surveyor or other staff to enter upon and survey the land. Any transaction in respect of whole or part of these lands in whatsoever manner including by sale, lease, mortgage, change of name, exchange entered into after the date of this Notification made without permission of the Collector shall not be taken into consideration by the officer assessing the compensation under section 27 of the Act for a particular portion of the land as may be finally acquired

(4) The Government of Gujarat, if satisfied about acquisition of the land for aforesaid public purpose, may publish final declaration under section 19 of the Act in this regard in the manner and timeframe so prescribed under the Act. In case the acquisition is droppe partially or entirely, such facts shall be notified in a proper manner as provided under the Act

(5) In exercise of the powers under clause (g) of section 3 of the Act read with Revenue Departments, Government Resolution No NMK-102017-1238-D1 Date 29/12/2017 the state Government is pleased to designate Deputy Collector & Print Officer Vadodara (Rural), Vadodara to function and discharge the duties as Collector under the provisions of the Act in respect of these lands

(6) Objection to the acquisition if any acquisition if any, may be filed by the person interested within 60 (sixty days) from the date of the publication of this notification as provided under section-15 of the ACT before the Deputy Collector and Prant Officer, Vadodara (Rural)

SCHEDULE

Sr. No.	Survey No./ Block No.	Area to be Acquired (H.A.R.Sq.mtr)
1	1174	00-01-20
	Total Area	00-01-20

By order and in the name of the Governor of Gujarat
 Sd/- (RAJ NAMERA)
 Under Secretary to Government

INF-VAD-1546-25-26

Notification
Government of Gujarat
Revenue Department
Sachivalaya, Gandhinagar.

(The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013) (30 of 2013)

District:-Vadodara
 No:- AM-M-2026-229-LBN-142026-205-GH Date:-21 FEB 2026

Whereas it appears to the Government of Gujarat, that the land is likely to be needed for public purpose viz. for the purpose of construction of the infrastructure project of "Construction of Savli-Timba Road 0/0 to 0/38".

(1) Now therefore in exercise of the powers conferred by sub section (1) of section (2) of "The Right to fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (30 of 2013) (herein after referred to as "The Act") and the Rules made there-under, it is hereby notified that the Government of Gujarat intends to acquire the said land for the public purpose of the infrastructure project specified above.

(2) Now whereas a proposal is made for acquisition of the above mentioned proposed project of "Construction of Savli-Timba Road 0/0 to 0/38" the bare minimum area of land to be acquired, for the Project is H.A. 07-46-96 Sq.mtr. and is situated within the boundary limit of: Village: Tulsigam, Taluka: Desar, Dist. Vadodara.

(3) Now whereas it appears to the State Government that it is expedient to exempt in public interest such area of H.A. 07-46-96 Sq.mtr. of land to be acquired, for the above stated infrastructure project, from the application of the provision of chapter II and III of the Act.

(4) Now therefore, in exercise of the powers conferred by section 10(A) of The Act (inserted by section 3 of The RFCTLARR (Gujarat Amendment) Act, 2016) (Gujarat Act No. 12 of 2016) The Government of Gujarat, hereby exempt in public interest, the area of H.A. 07-46-96 Sq.mtr. land is situated within the boundary limit of: Village: Tulsigam, Taluka: Desar, Dist. Vadodara to be acquired for the "Construction of Savli-Timba Road 0/0 to 0/38" from the application of the provision of chapter II and III of The Act.

By order and in the name of the Governor of Gujarat, (RAJ NAMERA)
 Under Secretary to Government

INF-VAD-1541-25-26

WESTERN RAILWAY AHMEDABAD
PROVIDING LONG HAUL LOOP LINE & OUTDOOR AND INDOOR SIGNALING

Dy Chief Signal & Telecom Engineer, Construction, Western Railway, 3rd Floor, "A" Wing, NIRMAL BHAWAN, near DRM Office, Opposite GCS Hospital, Ahmedabad-382345, acting for and on behalf of the President of India invites e-Tender for the following work 1. Tender No.: DY.CSTE/C-1/AIU/2025-26/120 2. Name of work: Design, Modification, Alteration Augmentation, Manufacture, Supply, Installation, Wiring/Testing and Commissioning of Hot Stand by Existing Ansaldo make Electronic Interlocking (EI) System for Providing Long Haul loop line at Devaliya station Outdoor and Indoor Signaling work in connection with doubling work of Western Railway. 3. Approximate cost of work: Rs.5,14,38,447/- (Rs. Five Crore Fourteen Lakhs Thirty-Eight Thousand Four Hundred Forty-Seven Only) 4. Bid security: Rs.4,07,200/- (Rs. Four Lakhs Seven Thousand Two Hundred only) 5. Date of time of submission and opening of tender: Submission of E-tender: 18.03.2026 up to 15.00 Hrs. and opening at 15.30 Hrs. of 18.03.2026 6. Time and Date for opening of E-Bid: 15.30 hrs. on 18.03.2026 7. Website particular and Notice Board where details of tender can be seen & address of the office: Website: www.irops.gov.in Office of the Dy. Chief Signal & Telecom Engineer (Const.),-1, Western Railway, Ahmedabad (Gujarat - 382345) 8. Completion period of work: Six (6) Months from date of issue of letter of Acceptance. **CPM 017**

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WESTERN RAILWAY BHAVNAGAR DIVISION
REPLACEMENT OF TRANSFORMER

The Divisional Railway Manager (TRD) Western Railway, Bhavnagar Para invites E-tender on behalf of President of India for the following work. Tender No.: 11-TRDBVP-2025-26. Name of Work: Bhavnagar TSS: Replacement of Transformer from 12.5 MVA to 21.6 MVA Transformer. Tender amount: Rs. 3,02,40,577.16/- Tender fee: NIL EMD Amount: Rs. 3,01,200 /- Address: DRM (Traction) BVP, DRM Office, Bhavnagar Para-364003 The bidders have to apply online through link i.e. www.irops.gov.in only. For further details please visit website www.irops.gov.in. Last date to apply online will be 23.03.2026 up to 15:00 hrs for above mentioned tenders. **BVP 283**

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FORM A
PUBLIC ANNOUNCEMENT
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF STATUS SERAMIK INDIA PVT. LTD.

RELEVANT PARTICULARS

1. Name of corporate debtor	Status Seramik India Private Limited
2. Date of incorporation of corporate debtor	10th Jan 2013
3. Authority under which corporate debtor is incorporated / registered	ROC Ahmedabad
4. Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U26993GJ2011PL100063955
5. Address of the registered office and principal office (if any) of corporate debtor	Block No. 71, Saha Road, AI & PO, Somasar, Taluka - Pratij, Gujarat, India - 383120
6. Insolvency commencement date in respect of corporate debtor	28th Feb 2026
7. Admitted date of closure of insolvency resolution process	24th Aug 2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Nishank Modi IBBI/PA/001/PA/0100/2019-2020/12632
9. Address and email of the interim resolution professional, as registered with the Board	House No.3, Royal Krishna Society, Adapur, Gandhinagar, Kutchch, Gujarat - 370205 nishankmodi@gmail.com
10. Address and email to be used for correspondence with the interim resolution professional	House No. 3, Royal Krishna Society, Adapur, Gandhinagar, Kutchch, Gujarat - 370205 nishankmodi@gmail.com
11. Last date for a submission of claims	11th March 2026
12. Classes of creditors, if any, under clause (b) of subsection (6A) of section 21, as notified by the interim resolution professional	NA.
13. Names of Insolvency Professionals, identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA.
14. (a) Relevant Forms and (b) Details of authorized representatives	Web: http://ibbi.gov.in/en/home/downloads (b) Physical Address: NA.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Status Seramik India Pvt. Ltd. on 28th Feb 2026. The creditors of Status Seramik India Pvt. Ltd. are hereby called upon to submit their claims with proof on or before 11th Mar 2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in print, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 27.02.2026
 Place: Gujarat

CA Nishank Modi
 Interim Resolution Professional
 in the matter of Status Seramik India Pvt. Ltd.
 Reg. No. (IBBI/PA/001/PA/0100/2019-2020/12632)
 AFA No. AAJ/12632/02/311226/108813
 AFA Valid till 31.12.26

COMMISSIONER OF GEOLOGY AND MINING, INDUSTRIES & MINES DEPARTMENT GOVERNMENT OF GUJARAT
 Email : ag-auction-sau-cgm@gujarat.gov.in

Ref No : Geo/Minor/Block/OSD & GRV/SBK/08/2025-26/001
 Date : 27 February 2026

NOTICE INVITING TENDER
 "Invitation of Bids for grant of Quarry Lease for Ordinary Sand & Gravel Mineral"

In exercise of the powers conferred by Section 15 of the Mines and Minerals (Development and Regulation) Act, 1957 and in accordance with the Gujarat Minor Mineral Concession Rules, 2017 notified thereunder, the Government of Gujarat has identified 06 (Six) Ordinary Sand & Gravel Mineral Blocks for electronic auction and hereby invites bids for the purposes of grant of quarry lease.

Eligibility conditions, date and time, terms and conditions for participating in the electronic auction are provided in the Tender Document. Detailed Tender Documents along with timelines, notifications, updates and other details for the e-auction process for the mineral blocks are available in electronic form only and can be downloaded from the website of (n) Code Solutions-A division of GNFC Limited (<https://cgm-auction.nprocure.com>).

Interested bidders can register themselves on the above e-auction portal. On successful registration, eligible bidders will obtain login ID and password necessary for participation in the e-auction process.

Sale of Tender Documents will commence, on website of e-auction portal provider, from 23 March 2026 which may be obtained after payment of 75,000/- as tender document fee against the Ordinary Sand & Gravel/Mineral Block. Model Tender Document & Mineral Block Summary will be available free of cost on the above e-auction portal.

Sr. No.	Mineral Block Name	Location (Village, Taluka, District)	Area (In Ha.)	Type of Land (Govt/ Private)	Estimated Mineral Resource (In MT)
1	Chandap Ordinary Sand & Gravel Block-F	Chandap, Idar, Sabarkantha	3.30.00	Government	4,45,500
2	Chandap Ordinary Sand & Gravel Block-G	Chandap, Idar, Sabarkantha	3.30.00	Government	4,42,200
3	Chandap Ordinary Sand & Gravel Block-H	Chandap, Idar, Sabarkantha	3.40.00	Government	4,55,600
4	Sampad Ordinary Sand & Gravel Block-11	Sampad, Pratij, Sabarkantha	1.50.00	Government	2,07,750
5	Sampad Ordinary Sand & Gravel Block-12	Sampad, Pratij, Sabarkantha	1.50.00	Government	2,08,500
6	Sampad Ordinary Sand & Gravel Block-13	Sampad, Pratij, Sabarkantha	2.87.00	Government	4,00,365

INF-HMT-613-2026 - District Collector, Sabarkantha

AIMING HIGH MINING GROWTH
 2622 Blocks e-Auctioned Successfully

WESTERN RAILWAY - AHMEDABAD DIVISION
OUTSOURCING OF NON-POWER BLOCK OVERHEAD EQUIPMENT (OHE) MAINTENANCE ACTIVITIES & OHE MODIFICATION
E - TENDER NOTICE No.: Sr.DEE/TR/AD/35(2025-26) dtd. 25.02.2026

Sr No.	E-Tender No.	Name of Work	Estimated Mt Cost (rs.)	Earnest Money(Rs.)
1	TRD-ADI-T-24-2025-26	Outsourcing of Non-Power block Overhead Equipment (OHE) maintenance activities of Ahmedabad, Viramgam, Kalol, Mahesana & Palanpur TRD Depots of Ahmedabad Division for Two Years	₹ 2,62,74,938.50	₹ 2,81,400/-
2	TRD-ADI-T-12R3-2025-26	OHE modification in connection with electrification of direct connectivity from SBI-B to ICD from line no 9 and engineering replacement of existing steel girder by PSC U type slab	₹ 93,77,123.50	₹ 1,87,600/-

Date and time of submission : Not later than 15:00 Hrs. of 25.03.2026 and time of opening : 25.03.2026 at 15.30 Hrs. Address of the office : Sr. Divisional Electrical Engineer, D.R.M. Office (W.R.), Near Chamunda bridge, Opp: GCS hospital, Naroda road, Amdapura, Ahmedabad-382345. Website details : www.irops.gov.in

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ADI 289

PUBLIC NOTICE

Be it known to all that Ard Crop Care a Partnership firm Owner of Plot No. 1 & 2 having Plot area admeasuring 7284 sq.meters along with Construction therein organized & constructed in the land bearing Block No 751 (Old Survey No 1067) of Moje Manjara, Ta. Sarbi & Dist. Valudara and has reported that the Original sale deed No 576 & Original Registration receipt on dated 19/06/1992 has been lost/impounded and is untraceable. This Public Notice is hereby issued calling upon any person, firm, company, institution or authority who may be in possession of the said impounded original documents or having any claim, interest, lien, charge, right, title or interest, whether by way of sale, agreement, inheritance, possession, succession, mortgage, lien, lease, gift, charge, or actionable claim, maintenance right or any decree whatsoever, in the said property is hereby required to make such claim known in writing, along with certified copies of supporting documentary evidence, to the undersigned within 7 days of this publication of this notice, at the address below. Failing this, I shall proceed to issue the Title Clearance Certificate, and any claim or objection thereafter shall be considered as waived and abandoned and shall not be binding on my client.

DT: 27-02-2026
 Zaveri Associates | Sunil A.Zaveri (Advocate) | Jignesh A.Zaveri (Advocate)
 A/113, Ashwamegh complex, Opp. Sanyal vihar club, Rajmahal Road, Valudara. 9125149361, 9879503584

भारतीय वानिकी अनुसंधान एवं शिक्षा परिषद
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION
 (एन एच सी ऑफ फॉरेस्ट्री, भारत सरकार की एक स्वायत्त निकाय)
 (An autonomous body of the Ministry of Environment and Forests, Government of India)
 प.ओ. न्यू फॉरेस्ट, देहरादून - 248006 (उत्तराखण्ड)
 P.O. New Forest, Dehradun - 248 006 (Uttarakhand)

विज्ञापित सं. 78 / विदेशक(आई.सी.ए.ए.ए.)/2026-मायावाकशिशिष्य

Advt. No. 26/Director(IC)ICFRE(hq)/2026-ICFRE

भारतीय वानिकी अनुसंधान एवं शिक्षा परिषद देहरादून के अन्तर्गत 7^{वें} वेतन आयोग के वेतन स्तर 14 के वेतनमान में विदेशक (अंतरराष्ट्रीय सहयोग) भा.वा.श.पि. (पुं). देहरादून का पद प्रतिष्ठितिक के आधार पर भरने हेतु आवेदन आमंत्रित किए जाते हैं। Applications are invited for filling up the post of Director (International Cooperation), ICFRE(Hq.), Dehradun in the pay scale at Level-14 of 7th CPC Pay Matrix on deputation basis at Indian Council of Forestry Research and Education, Dehradun.

उपरोक्त पद हेतु इच्छुक अर्हकौ मायावाकशिशिष्य की वेतनहाइट <http://www.icfre.org> में दिखे गये विस्तृत विवरण के अनुसार आवेदन कर सकते हैं। आवेदन प्राप्त करने की अंतिम तिथि 31.08.2026 है।

The interested candidates may apply for the above said post as per detailed advertisement available at ICFRE website <http://www.icfre.org>. The last date of receipt of applications is 31.03.2026.

सचिव, मायावाकशिशिष्य
 Secretary, ICFRE

PUBLIC NOTICE

Property situated at Flat Nos. A-404, D-502, B-503 and A-403 in the scheme known as "Ugati Elegance" situated on T.P. 111, Final Plot Nos. 73 and 73, in the Seem of Moje: Nilkol, within the Registration District of Ahmedabad and Sub-District Ahmedabad-1 (Nilkol) in the Seem of Village Moje: Nilkol, Revenue Survey Nos. 35/53 and 35/6 were included in T.P. Scheme No. 111 and subsequently allotted Final Plot Nos. 73 and 73 on the said land, in the scheme known as "Ugati Elegance," the original owner of Flat Nos. A-404, D-502, B-503 and A-403 was Prafullaben Hasmukhbhai Brahmabhatt. The said owner had obtained mortgage financing / loans for these properties from our client, Dena Bank (now Bank of Baroda), Sector-16 Branch, Gandhinagar. The mortgages are registered under Serial Nos. 15601/14, 15056/14 and 10859/14. Accordingly, the owner, Prafullaben Hasmukhbhai Brahmabhatt had deposited the following Original Registered Sale Deeds with our client's bank Flat No. A-404: Registered Sale Deed dated 30-08-2014, Serial No. 10637, Flat No. D-502: Registered Sale Deed dated 30-08-2014, Serial No. 10635, Flat No. B-503: Registered Sale Deed dated 30-08-2014, Serial No. 10641, Flat No. A-403: Registered Sale Deed dated 30-08-2014, Serial No. 10638. The aforementioned original documents have been lost by our client bank employee. Despite extensive searching, it has not been found. Regarding this loss, our client filed a formal police report (Janiv JAG Complaint) at the Sector-21 Police Station on 20-02-2026. As the properties are mortgaged to our client bank, no person, individual, entity, trust, or bank should enter into any transaction regarding the said properties or the lost documents. If any such transaction occurs, our client bank shall bear no liability. The entire responsibility will lie with the parties involved in such transactions. If any person, individual, entity, trust, or bank has any objection, right, title, interest, share, claim for maintenance, easement rights, or any dues regarding the said properties or the lost documents, they may submit the same with original documentary evidence to the address below within 7 days. Failing which no objection shall be entertained thereafter & title clearance shall be issued accordingly.

For, Parekh Associates, Nishank R. Parekh (Advocate)
 Rajendra T. Parekh (Advocate and Notary)
 H.O.: 10, Sahyog Building, Lal Darwaja, Ahmedabad.
 Sector-16, B.O.: 241, 2nd Floor, Radhe Square, Opp. MID, Reliance Cross Road, Kudasar, Gandhinagar. M. 9879815129.

Dena Bank
 (Bank of Baroda),
 Sector-16,
 Gandhinagar.

PUNYASHLOK AHILYADEVI HOLKAR SOLAPUR UNIVERSITY,
SOLAPUR - 413255 (Maharashtra), INDIA
[Under Maharashtra Public Universities Act, 2016]

Ref.: Advertisement No.: 1) PAHSUS/Estab./TP-1/2024/212, dtd. 24/07/2024, 2) PAHSUS/Estab./TP-2/2024/213, dtd. 24/07/2024, 3) PAHSUS/Estab./2024/214, dtd. 24/07/2024, 4) PAHSUS/ Estab./2024/215, dtd. 24/07/2024, 5) PAHSUS/ Estab./2024/235, dtd. 25/09/2024, 6) PAHSUS/ Estab./262-265, dtd. 16/07/ 2025, 7) PAHSUS/Estt/TP-1/2025/276, dtd. 18/10/2025, 8) PAHSUS/ Estt/TP-2/2025/277, dtd. 18/10/2025, 9) PAHSUS/Estt/SP-1/2025/278, dtd. 18/10/2025, 10) PAHSUS/Estt/SP-2/2025/279, dtd. 18/10/2025, 11) PAHSUS/Estt/SP-4/2025/281, dtd. 18/10/2025.

Corrigendum to the Advertisement for the Various Aided Teaching and Statutory Posts

It is hereby notified to all the concerned that the last date of submission of application forms for the posts of 1) Professor 2) Associate Professor 3) Dean 4) Director of Knowledge Resource Centre 5) Director of Innovation, Incubation and Linkages as advertised vide above referred 1 to 9 is hereby extended up to 20 March, 2026 (up to 5.00 p.m.).

All are therefore, requested to note that the last date of submission of form is Friday, 20 March, 2026 (up to 5.00 p.m.). The recruitment process will be as per the provisions of the Government Resolution dated 06/10/2025 for Sr. No. 11 and Government Resolution dated 11/02/2026 for Sr. No. 1 to 2 and 7 to 10. Further details can be downloaded from the University website sus.ac.in under the link of Recruitment/Employment Opportunities.

Note:
 1) Candidates who have previously submitted applications, need not to apply again, but they can submit the additional documents and should compulsory submit the given new proforma and send the same to registrar@sus.ac.in
 2) With reference to Advertisement Nos. 1 and 2, the advertisement that had earlier been cancelled on 18/10/2025 has now been reinstated. Further action will be taken by considering the applications previously submitted by the candidates. Accordingly, the concerned candidates are not required to pay the application fee again. However, it is mandatory to submit details of any additional educational qualifications, research work and experience certificates and send to office email registrar@sus.ac.in for additional information and new proforma visit to www.sus.ac.in

Ref. No. : PAHSUS/Estt/2026/287
 Date : 26 February, 2026

Sd/-
 (Dr. Atul Lakde)
 I/c Registrar

Ahmedabad